

been opened in Ramgundam in January, 1959, and

(c) if so, with what result?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Examination of the Traffic Survey Report revealed that the construction of this project is not economically viable

(b) As no concrete data has been put forward so far which would suggest that the Rail Traffic prospects will improve substantially, the occasion for reconsideration has not arisen

(c) Does not arise

Cast Iron Sleepers

316. Shri V. P. Nayar: Will the Minister of Railways be pleased to state:

(a) whether in 1958-59 any tenders had been invited for the supply of cast iron sleepers,

(b) if so, the tender rates accepted, as against the rates of previous supply,

(c) whether it is a fact that M/s Hanuman Foundries Limited, Lillooah, Calcutta which allegedly supplied defective sleepers have also been given orders, and

(d) if so, for how much?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, a tender was issued in October, 1958 for the supply of Cast Iron Sleeper Plates during the year 1959

(b) The tender rates accepted are as follows —

BG Sleepers—Rs 355 per ton
FOR despatching station

MG Sleepers—Rs 380 per ton
FOR despatching station

The orders placed previously were on different basis and hence their rates are not comparable

(c) No, their case is under consideration

(d) Does not arise

Mileage of National Highways in Uttar Pradesh

317. { Shri S. M. Banerjee:
Shri Vajpayee

Will the Minister of Transport and Communications be pleased to state:

(a) the mileage of National Highway Roads constructed in Uttar Pradesh during Second Five Year Plan so far,

(b) schemes which are still under consideration, and

(c) how far the plan to connect Nepal with National Highways has progressed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No new National Highways have been constructed in the Second Five Year Plan in Uttar Pradesh so far

(b) The only scheme for the construction of new National Highways in Uttar Pradesh is the construction of the missing link in National Highway No 28 from Tamkuhi to Salimgarh (Total length 8 miles). This missing link is between Kasia and Bihar border. The amount provided in the plan for this work is Rs 3 60 lacs

(c) National Highway No 28A goes upto Nepal Border from Bihar via Sagauli and Raxaul. There is no Plan to connect Nepal with National Highways in Uttar Pradesh

उत्तर प्रदेश में बाढ़

३१८. श्री प्रकाश बीर शास्त्री: क्या लिखाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उत्तर प्रदेश सरकार ने बाढ़ से बचाव के लिये भुरादाबाद जिले की हसनपुर तहसील में गंगा के किनारों पर बांध निर्माण के लिये केन्द्रीय सरकार से कोई अनुदान माया है; और

(ब) यदि हाँ, तो इस संबंध में क्या कार्यवाही की गई है ?

शिवाई और विद्युत मंत्री (हाकिम मुहम्मद इक़्बाल) : (क) उत्तर नहीं में है ।

(ख) प्रश्न नहीं उठता ।

ग्वालियर स्टेशन के रेलवे वार्ड का नवनिर्माण

३१६. { श्री बाजपेयी :
श्री पाण्डेकर :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्वालियर स्टेशन के वार्ड के नवनिर्माण की सम्पूर्ण योजना पूरी हो चुकी है ;

(ख) यदि नहीं, तो विलम्ब का क्या कारण है ; और

(ग) निर्माण-कार्य पर अब तक कितनी राशि व्यय की गई है ?

रेलवे उपमंत्री (श्री सै० बं० रामस्वामी) : (क) जी नहीं ।

(ख) बड़ी और छोटी लाइनों के वार्डों के रिमांडलिंग के लिए माल गोदाम और उसके प्लेटफार्मों को गिराने और दूसरी जगह बनाने की जरूरत होती है। इसके अलावा रेल-पथ में भी बहुत हेर-फेर करना पड़ता है। अभी तक सिर्फ १० प्रतिशत काम पूरा हुआ है। कुल काम पूरा होने में २ साल का समय लग सकता है क्योंकि इस काम को कई हिस्सों में करने की जरूरत है ताकि वार्ड के संचालन में बाधा न पड़े।

(ग) २,२१,००० रुपये : पूरे काम पर लगभग २१,१२,१००० रुपये खर्च का अनुमान है।

All Party Food Committee

319. Shri Vajpayee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any State Government has expressed its inability to set up an all Party Food Committee; and

(b) if so, the reasons thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The setting up of an All-Party Food Committee was commended to the State Governments but final decision in this regard was left to them. The States of Assam, Bombay, Kerala, U.P. and West Bengal have set up such Committees while the others have not considered it necessary to do so.

अमृतकौर पुरी की गन्दी बस्ती के निवासियों को पुनः बसाया जाना

३२१. श्री बाजपेयी : क्या स्वास्थ्य मंत्री ४ दिसम्बर, १९५८ के तारांकित प्रश्न संख्या ५८५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि अमृतकौर पुरी की गन्दी बस्ती के निवासियों को फिर से बसाने की योजना के सम्बन्ध में अब तक क्या प्रगति हुई है ?

स्वास्थ्य मंत्री (श्री करमरकर) : और अधिक मकान बनाना सम्भव नहीं हो सका क्योंकि इस जमीन पर लोग अनधिकृत रूप से बसे हुए हैं और दिल्ली विकास प्राधिकरण के ऐसे व्यक्तियों को हटाने के सारे प्रयास असफल रहे। दिल्ली विकास प्राधिकरण का विचार है कि वह इन लोगों को पहले अस्थायी रूप से किमी दूसरे स्थान पर हटा देगा और तब निर्माण कार्य शुरू करेगा।

द्वैतिका प्रतिरक्षा कर्मचारियों के लिये अन्न-दायी स्वास्थ्य सेवा योजना

३२२. { श्री भक्त बंशान :
श्री केशव :

क्या स्वास्थ्य मंत्री १ दिसम्बर, १९५८ के अतारांकित प्रश्न संख्या ६४३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि